

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-76(ND)/2017
C. A. NO.

CORAM:


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: M/s. Design Worx Infrastructure India Pvt. Ltd. V/s. M/s. Premier Restaurant Pvt. Ltd.

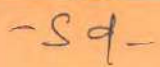
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

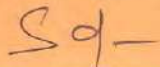
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	S.K. Tuli	Advocate	The creditor	

Order

The Petition has been listed before this Bench for the first time, as per the request of the operational creditor that it should be listed on 27.04.2017. Prima-facie of creditor has been able to show compliance of the statutory requirements.

Notice be issued to the Respondent by all modes returnable on 2nd May, 2017. Dasti.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]

(Sapna Bhatia)